

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH RESEARCH**

**LOK SABHA  
UNSTARRED QUESTION NO. 331  
TO BE ANSWERED ON 03<sup>RD</sup> FEBRUARY, 2017**

**PROCESSING E-WASTE**

**331. SHRI PONGULETI SRINIVASA REDDY:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether inhalation or exposure to acids being used to separate the metals in the electronic products, cause serious health problems while processing e-waste; and
- (b) if so, the protective measures the Government has taken/proposed to be taken while dealing with e-waste?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI FAGGAN SINGH KULASTE)**

(a): Yes.

(b): The e-Waste (Management) Rules, 2016 notified by the Ministry of Environment, Forest and Climate Change vide GSR 338 (E) dated 23.03.2016 envisage health protective measures in processing of e-waste. The said Rules are supported by the Implementation Guidelines issued by the Central Pollution Control Board.